

09.06.2020

Present:

Mr. Lalit Mohan, learned PP for CBI.

Sh. Hitender Kapur, learned counsel for accused no. 6 and 8.

Sh. Jagdeep Sharma, learned counsel for accused no. 5.

Sh. Alphi Chugh, learned counsel for accused no. 1 and 2.

Accused no. 8 Sandeep Jain appeared by video conferencing.

Accused no. 5 is also present by video conference from his residence.

Proceedings in the present case have been carried out by video conferencing on Cisco Webex application.

Application for exemption of appearance of accused no. 6 has been moved on the ground that accused no. 6 has gone to Jammu and is still there as he has been quarantined there. Heard. Keeping in view the reasons his exemption for appearance is allowed.

Learned counsel for accused no. 6 and 8 submitted that he has instructions to address his final arguments. I have heard arguments of counsel for accused no. 6 and 8 from 2.00 PM to 4.00 PM as well as arguments of learned PP for CBI in rebuttal from 4.00 PM to 4.30 PM.

Sh. Alphi Chugh, learned counsel for accused no. 1 and 2 has also appeared in the proceedings and he has informed that he has to take necessary instructions from his clients within one week and would try to furnish written arguments by the next date of hearing. Since counsel for accused no. 1 and 2 has submitted that he has not got any instructions from his clients as they are out of station, let notice be issued to accused no. 1 and 2 informing them to appear in the proceedings by video conference giving details of email ID of the court as well as Cisco Webex application etc.

Put up now this case on 16.06.2020 at 2.00 PM for appearance of counsel for accused no. 1 and 2 and to furnish his written arguments after taking written instructions from his clients. It is being clarified that if the courts start functioning after 14.06.2020, this matter will be taken up in the court otherwise proceedings will be taken up by video conference.

(Shailender Malik)
Special Judge (PC Act) CBI
Rouse Avenue Courts, New Delhi
09.06.2020